

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **01.03.2023 at 02.30 PM** THROUGH VIDEO CONFERENCING

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**PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT  
HON'BLE SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)**

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**APPLICATION NUMBER** : CA(CAA)/20/2022  
**PETITION NUMBER** : CP(CAA)/86(CHE)/2022  
**NAME OF THE PETITIONER(S)** : Surayalaxmi Enterprises Pvt Ltd  
**NAME OF THE RESPONDENTS** :  
**UNDER SECTION** : Sec 230-232 of CA, 2013

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**ORDER**

The Petitioner is represented by the Ld. Counsel Mr. Vikram P. Jain and the Ld. Counsel Mr. Avinash Krishnan Ravi appears on behalf of RD through video conferencing mode.

Counsel for the Applicant seeks and is granted 3 weeks time to file reply to the objections made by Income Tax department and RD.

At request of the Counsel for the Applicant list the matter on **12.04.2023** for further hearing.

  
[SAMEER KAKAR]  
MEMBER (TECHNICAL)

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[JUSTICE RAMALINGAM SUDHAKAR]  
PRESIDENT